

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 40

MA 328/2019 IN CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **09.11.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

Appearance (via video-conference):

For the Union of India : Mr. Aditya Sikka a/w Ms. Vasudha
Vijaysheel

For the Applicant : Adv. Bindu Bhatia i/b Ezy Laws

Sections 241-242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 20.12.2022, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)